(ग) अस्थायी कर्मचारियों की कुल संख्या कितनी है और इनको कब तक और किस प्रकार स्थायी किया जायेगा ?

†[Temporary Employees in the L & E Ministry

371. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of employees in his Ministry and its attached and subordinate offices at present who have put in more than three years of service but are still temporary;

(b) the number of such employees amongst them who have put in 5, 10 or 15 years of service; and

(c) the total number of temporary employees and the time by when and the manner in which they would be confirmed?]

भाग तथा सेवानियोजन मंत्रालय में अपन मंत्री (भो का असुखलाल हाथी)ं: (क) से (ग) अपेक्षित सूचना प्राप्त की जा रही है और सभा की मेज पर रख दी जायेगी।

†[THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EM-PLOYMENT (SHRI JAISUKHLAL HATHI): (a) to (c) The required information is being collected and will be laid on the Table of the Sabha.]

PROGRESS OF BICYCLE INDUSTRY

372. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to page 9 of his Ministry's Report for 1961-62 wherein it is stated that "the bicycle industry, however, did not show any progress on account of the high price of bicycles"; and to the answer given to Starred Question No. 178 in the Rajya Sabha on the 20th June 1962, where he stated that "there was no stalemate in the bicycle industry on

account of high prices of the Indian product"; and state what 1s the correct p_sition?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): This Ministry's annual report for 1961-62 Was based on a review of the bicycle industry made in November. 1961, whereas the answer to the Parliament Question was based on facts available in June, 1962. Thus the reviews relate to different periods and therefore the latter supersedes the former.

Import Applications from Small Scale Industries

373. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there is any proposal under consideration of Government to eliminate delay and simplify the procedure in connection with the processing of import applications from Small Scale Industry;

(b) if so, what are the details thereof?

THE MINISTER OF INTERNATIO-NAL TRADE IN THE MINISTRY OF (SHRI COMMERCE AND INDUSTRY MANUBHAI SHAH): (a) and (b) The applications from Small Scale Industries, duly supported by the Essentiality Certificates from the State Directors of Industries, etc., are dealt with in the port offices or Headquarters office of the Import Trade Control Organisation in accordance with the procedure laid down in the Import Trade Control Policy Book (Red Book). They are disposed of expeditiously, and no proposal for changing the existing procedure is under consideration.

सीमा के ग्रतिक्रमण के सम्धन्व में पाकिस्तान को मेजे गये विरोध पत्र

३७४. श्री विमलकुमार मन्नालालजी जोरड़िया : क्या प्रधान मंत्री यह बताने की क्रुपा करेंगे कि :

(क) १९४८-४९. १९४९-६०, १९६०-६१, १९६१-६२ के वर्षों में और

^{+[]} English translation.